

HIGH COURT OF TRIPURA
AGARTALA

NoF.40(1)-HCT/Judl/Roster/2017/ 9654

6th November, 2017

NOTIFICATION

It is hereby notified that His Lordship Hon'ble the Chief Justice will not sit in the Single Bench today i.e., on 06.11.2017. The cases scheduled to be taken up by Hon'ble the Chief Justice today as per the Daily Cause List for the 6th November, 2017, except the Bail Applications & other urgent matters, if any, shall be listed as and when the Single Bench of Hon'ble the Chief Justice will be available.

Bail Applications & other urgent matters, if any, shall be taken up by the Single Bench of Hon'ble Mr. Justice S. Talapatra today i.e., on 06.11.2017 in addition to His Lordship's other scheduled matters as per the aforesaid Daily Cause List for the 6th November, 2017.

By order,

Sd/-

(A. Debbarma)
REGISTRAR (JUDICIAL)

NoF.40(1)-HCT/Judl/Roster/2017/ 9655-79

6th November, 2017

Copy to: -

01. The Advocate General, Tripura, Agartala;
02. The Secretary, High Court Bar Association, Agartala;
03. The Secretary, Tripura Bar Association, Agartala;
04. The Assistant Solicitor General of India, Govt. of India, High Court of Tripura, Agartala;
05. The Public Prosecutor, High Court of Tripura, Agartala;
06. The Govt. Advocate, High Court of Tripura, Agartala;
07. The Registrar (Vigilance), High Court of Tripura, Agartala;
08. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
09. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
10. The Joint Registrar, High Court of Tripura, Agartala;
11. The Senior Protocol Officer, High Court of Tripura, Agartala;
12. All the Deputy Registrars, High Court of Tripura, Agartala;
13. The Chief Librarian, High Court of Tripura, Agartala;
14. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
15. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
16. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
17. All the Assistant Registrars, High Court of Tripura, Agartala;
18. The System Analyst, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
19. All the Superintendents, High Court of Tripura, Agartala;
20. The Sr. Graduate Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
21. The Court Master(s), High Court of Tripura, Agartala;
22. The Bench Clerk(s), High Court of Tripura, Agartala;
23. All the Bench Sections, High Court of Tripura, Agartala,
24. Notice Board of the Court-house; and
25. Order File.


REGISTRAR (JUDICIAL)